

Rep. by Act 52 of 1964, S. 2 Sch. I (w.e.f. 28.12.64)

THE SUPREME COURT (NUMBER OF JUDGES)
AMENDMENT ACT, 1960

No. 17 OF 1960

[6th May, 1960.]

An Act to amend the Supreme Court (Number of Judges)
Act, 1956

BE it enacted by Parliament in the Eleventh Year of the Republic
of India as follows:—

Short title. 1. This Act may be called the Supreme Court (Number of Judges)
Amendment Act, 1960.

Amendment of Section 2. 2. In section 2 of the Supreme Court (Number of Judges) Act,
1956, for the word "ten", the word "thirteen" shall be substituted. 55 of 1956.